

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.1970
TO BE ANSWERED ON 29.12.2017

BUILDING FOR AWCs

1970. SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRIMATI HEMA MALINI:
SHRI GEORGE BAKER:
PROF. RICHARD HAY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that a number of Anganwadi Centres (AWCs) in the country do not have their own buildings and are running from rented premises;
- (b) if so, the details thereof indicating the number of AWCs being run in rented premises in the country, State/UT-wise including Gujarat;
- (c) the expenditure incurred on such centres during each of the last three years and the current year, State/UT-wise;
- (d) the steps taken by the Government to ensure that such AWCs are run from their own premises indicating the target set and achievement made in construction of permanent buildings; and
- (e) whether the Government proposes to make certain amendments in the construction guidelines and has made some tie-up with the Ministry of Rural Development in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(Dr. VIRENDRA KUMAR)

- (a) & (b) There are 14.00 lakhs sanctioned Anganwadi Centres against which 13.56 lakhs are operational under ICDS Scheme in the country as on 30.9.2017. The number of Anganwadi/ mini-Anganwadi Centres (AWCs/ Mini-AWCs) running from rented buildings is as under: -

Sanctioned AWCs/ mini-AWCs	14,00,000
Operational AWCs/ mini- AWCs	13,56,569
AWCs in Rented Buildings	370905

The Statement of Anganwadi Centres (AWCs) running from rented buildings as on 30.09.2017 is annexed at **Annexure-I**.

- (c) The expenditure incurred on Anganwadi Centres during last three years is annexed at **Annexure- II & III.**
- (d) & (e) Under the Anganwadi Services, 2 lakh new Anganwadi Buildings are planned for construction under convergence with MGNREGS upto 30.11.2018 @ 1 lakh Anganwadis per year. Central share for construction of AWC building is Rs.1 lakh per AWC building for all States/UTs. The amount for construction of Anganwadi buildings @ Rs.1 lac per Anganwadi building as central share is reimbursed to States/UTs on completion of construction work.

In addition, a Memorandum of Understanding (MoU) has been signed between MWCD and M/s Vedanta on 21st September, 2015 for construction of the 4000 Anganwadi Centre buildings through its own resources as a part of their Corporate Social Responsibility (CSR) primarily in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana and Uttar Pradesh.

Statement referred to in reply to part (a & b) of the Lok Sabha Un-starred Question No. 1970 for 29.12.2017

INFORMATION ON NUMBER OF RENTED BUILDINGS IN ANGANWADI CENTRES AS ON 30-09-2017

State/UT	No. of operational AWCs	Number of Anganwadi Centres (AWCs)			
		Rented			
		AWWs/ AWHs House		Others	
		Kutchha	Pucca	Kutchha	Pucca
Andhra Pradesh	55607	0	0	55144	0
Telangana	35634				
Arunachal Pradesh	6225	3026	0	0	0
Assam	62153	0	775	0	0
Bihar	91677	0	0	75383	0
Chhattisgarh	49966	5671	1021	4379	2254
Goa	1257	5	53	33	744
Gujarat	53029	0	0	0	8476
Haryana	25962	0	0	0	6544
Himachal Pradesh	18925	440	108	2815	7073
Jammu & Kashmir	29599	8987	16735	949	933
Jharkhand	38432	3836	2049	4550	4672
Karnataka	64558	0	0	10954	0
Kerala	33115	25	42	386	8086
Madhya Pradesh	94398	3265	2180	13350	12221
Maharashtra	109779	0	0	0	15769
Manipur	11510	1427	192	199	80
Meghalaya	5896	121	90	79	107
Mizoram	2244	0	0	0	59
Nagaland	3455	0	50	0	182
Odisha	72195	3336	2261	1257	8626
Punjab	26836	0	479	0	2784
Rajasthan	61974	0	0	0	10800
Sikkim	1290	0	50	0	182
Tamil Nadu	54439	0	0	0	8594
Tripura	9911	0	0	260	0
Uttar Pradesh	187997	0	47	0	23245
Uttrakhand	20067	0	2657	0	0
West Bengal	114951	0	0	1000	8000
A & N Islands	720	25	59	16	178
Chandigarh	500	0	0	0	317
Delhi	10897	0	0	0	10515
Dadra & N Haveli	302	30	60	32	27
Daman & Diu	107	0	17	0	0
Lakshadweep	107	0	0	0	88
Puducherry	855	0	2	2	440
TOTAL	1356569	30194	28927	170788	140996

Statement referred to in reply to part (C) of the Lok Sabha Un-starred Question No. 1970 for 29.12.2017						
Construction of AWC buildings under ICDS Scheme during 2013-14 & 2016-17						
Rupees in lakhs						
	STATE	Construction of AWCs (Unit Approved in APIP)-2013-14	Amount released as IstInstl (50% of GoI Share 2013-14	Released in 2nd instalment (50% of GoI share 2014-15 for construction	Construction of AWCs (Unit Approved in APIP)-2016-17	Released in IstInstl (50% of GoI Share 2016-17
1	2	3	3	4	12	13
1	ANDHRA PRADESH	3218	5430.38			
2	BIHAR	2915	4919.06			
3	Chattishgarh		0.00			
3	GUJRAT	1658	2797.88	2797.87		
4	HARYANA	1500	2531.25			
5	JHARKHAND	1222	2062.13			
6	KARNATAKA	1200	2025.00			
7	KERALA	1052	1775.25	330.00		
8	MAHARASHTRA	3455	5830.31			
9	ORISSA	5556	9375.75			
10	RAJASTHAN	1943	3278.81	3278.82	1000	1350.00
11	TAMIL NADU	1731	2921.06	2921.07		
12	UTTARAKHAND	1500	2531.25	2659.93		
13	UTTAR PRADESH	5000	8437.50	4205.25		
14	WEST BENGAL	320	540.00			
15	PONDICHERRY	20	33.75			
16	ANDAMAN & NICOBAR	50	84.38		50	0.00
17	ASSAM	5000	10125.00			
18	MANIPUR	1000	2025.00	2025.00	1000	2025.00
19	MEGHALAYA	500				
	Total	44709	76751.89	29816.22	2362	3391.20

Statement referred to in reply to part (C) of the Lok Sabha Un-starred Question No. 1970 for 29.12.2017

Number of AWC Buildings approved and funds released for Construction of AWC buildings under MNREGA during 2015-16 and 2016-17 (up to 30.11.2017)

Rs. in lakhs

	STATE	Construction of AWCs under MNREGA (Unit Approved - 2015-16)	1st instalment released in 2015-16	2nd released in 2016-17	Construction of AWCs under MNREGA (Unit Approved - 2016-17)	Amount released in 2016-17
1	2	3	4	5	6	7
1	ANDHRA PRADESH	2628	1576.80	1576.80	3928	4713.60
2	BIHAR				10335	12402.00
3	CHHATTISGARH	2000	1200.00	1162.15	2000	2400.00
4	GUJRAT				431	517.20
5	HARYANA				647	776.40
6	HIMACHAL PRADESH				160	288.00
7	JAMMU & KASHMIR				863	1553.40
8	JHARKHAND	4000	2400.00		5000	6000.00
9	KARNATAKA				2844	3412.80
10	KERALA				923	1107.60
11	MADHYA PRADESH	5000	3000.00	3000.00	7000	8400.00
12	MAHARASHTRA	4908	2944.80		1720	2064.00
13	ODISHA	5000	3000.00		7270	8724.00
14	PUNJAB				1000	1200.00
15	RAJASTHAN	1385	831.00		2000	2400.00
16	TAMIL NADU				4303	5163.60
17	TELANGANA	1000	600.00	600.00	1734	2080.80
18	UTTARAKHAND				2583	4649.40
19	UTTAR PRADESH	3020	1812.00		17859	21430.80
20	WEST BENGAL				6782	8138.40
21	ASSAM	1000	900.00		1000	1800.00
22	MEGHALAYA				790	1422.00
23	MIZORAM				172	309.60
24	SIKKIM				103	185.40
	Total	29941	18264.60	6338.95	81447	101139.00